

i) Building and other construction works.	Rs. 1565.00 lakh
ii) Equipments, instruments, appliances, apparatus	Rs. 240.00 lakh
iii) Furniture	Rs. 50.00 lakh
iv) Vehicles	Rs. 10.00 lakhs
v) Library	Rs. 35.00 lakhs
vi) Other assets	Rs. 2.00 lakhs.

Total : Rs. 1902.00 lakhs.

The North Eastern Council Secretariat has an approved outlay of Rs 700 lakhs during the Seventh Five Year Plan for this scheme. During the Seventh Five Year Plan, upto 31st March, 1988 Rs 475 lakhs has been released by North Eastern Council to Regional Medical College, Imphal. The approved outlay for 1988-89 is Rs. 190 lakhs. However, the anticipated expenditure is only Rs 110 lakhs.

Amendment of Indian Forest Act

15. SHRI SHANTARAM NAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is a proposal to amend the Indian Forest Act, 1927

(b) if so, whether Government are also considering the amalgamation of the Indian Forest Act, 1927 and the Forest (Conservation) Act, 1980; and

(c) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise

Housing Scheme for Handloom Weavers in Karnataka

16. SHRI H.G. RAMULU: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government are executing any housing scheme for handloom weavers near their work place;

(b) if so, the details of the said scheme;

(c) the details of union Government scheme for building such house in Karnataka during 1989; and

(d) the number of weavers in Karnataka likely to be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) Yes, Sir.

(b) to (d). Government of India have introduced a Centrally Sponsored Scheme called "Workshed-cum-Housing Scheme" for handloom weavers throughout the coun-